

[English]

SHRI NIRMAL KANTI CHATTERJEE : Sir, I would like to make a submission that after that ruling, it so happened that the Insurance Regulatory Bill, which was initiated by an Ordinance, was referred to the Standing Committee. I would also like to make a submission...(*Interruptions*)

MR. DEPUTY-SPEAKER : I am not aware of the later situationon.

(*Interruptions*)

SHRI P.R. DASMUNSI : Yes, Sir. He is right...(*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE : On the Depository Bill, there was an Ordinance and this Depository Bill was fully considered by the Standing Committee. Therefore, I humbly request that at least...(*Interruptions*)

MR. DEPUTY-SPEAKER : Well, I will go through all the records again.

(*Interruptions*)

[Translation]

SHRI VINAY KATIYAR : Sir, what about these whose names are listed for Zero Hour?

MR. DEPUTY SPEAKER : I am speaking about you.

(*Interruptions*)

[English]

SHRI NIRMAL KANTI CHATTERJEE : My submission is that these Bills be withdrawn today. We have not yet started the discussion. Let these be deleted from today's List of Business...(*Interruptions*)

MR. DEPUTY-SPEAKER : I will again go through all the relevant records.

SHRI PRAMOD MAHAJAN : They are listed in the List of Business and on listing, the Bills would come up. At that point of time, if the Member has any objection and if he is asking him to refer them back to the Committee, he can do so but standing in the Zero Hour, talking about the List of Business and asking a particular item to be deleted, I do not know how we can do it. We cannot do it like that.

SHRI NIRMAL KANTI CHATTERJEE : Hon. Member, I raised it before the Questions were taken up because it refers to the List of Business. To that, he will give a ruling. He referred to the List of Business...(*Interruptions*)

MR. DEPUTY-SPEAKER : Please take your seats now.

(*Interruptions*)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnea) : Sir, yesterday also I had risen to speak.

[English]

MR. DEPUTY-SPEAKER : I am not allowing you. Please take your seat. Will you please take your seat? Please take your seat. Please sit down. Why do you not sit down? When I allow you, only then you can speak. Please keep quiet now.

[Translation]

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Mr. Deputy Speaker, Sir, for the last many months i.e. since August, 1996 supply of ration, particularly wheat, rice, sugar and kerosene has not been made to the entire hilly region of Uttar Pradesh. Adequate quantity of foodgrains is lying in the FCI godowns but the same is not reaching the people of hilly regions in the State. Due to this wheat and rice is not available to the people living in Dharchula, Munsayari, Kapkot, Bageshwar, Garnd. solt and other regions closed to Himalaya which are predominantly inhabited by the tribal people.

Sir, there is not much agricultural land in these areas and a starvation like situation has arisen there. I fear that Kalahandi like situation and situation prevailing elsewhere may arise in these areas also. Every kind of imbalance exists in the hilly regions. Foodgrains are not available there. People should have got 10 kg. of foodgrains per unit but they are getting only two-three kg. of foodgrains per unit. The situation is very horrible there, people are crying for food. Despite drawing the attention of the Government repeatedly, no action has been taken so far thereon. I, through you, demand a through investigation into the various foodgrain scams and supply of foodgrains which is not reaching hilly parts of the State and, at the same time, request that the supply and delivery of full quota of ration be ensured in these areas. With these words, I conclude and extend my thanks to you.

SHRI BRAHAMANAND MANDAL : Mr. Deputy Speaker, Sir, I want to raise a very serious matter. On the 27th January, a dacoity took place in Dadar Bhagalpur Express between Dhanouri and Urain railway station. Nine coaches of the train were looted. Four persons were killed in the incident when they were trying to protect the ladies from molestation by the miscreants. Among the dead were Shri Kamala Das, an employee of the Chittranjan Rail Coach Factory and his wife Smt. Sumitra Devi, Shri Shankar Yadav, a worker of Jamalpur factory and Shri Umesh Varnwal, a businessman of Jamalpur, who died in the hospital. Jamalpur remained closed in protest against this incident. A huge procession was taken out by the angry people in Jamalpur. They were fired at by the policemen in which six persons were injured. Monghyr, Lakhisarai and Pahelgam remained closed against this incident. Jamasampur and Bhagalpur also remained closed.

Mr. Deputy Speaker, Sir, my submission is that after Independence, such an incident never took place. I do not know if any such incident had taken place during the time of Britishers. But to the best of my knowledge, no such incident had taken place even during that time